

(d) The focus of the Government is to increase coal production to the extent possible by facilitating Environment and Forest clearances expeditiously, pursuing with State Government for assistance in land acquisition and coordinated efforts with Railways for movement of coal.

Physical verification of CIL's lands

†1937. SHRI HARIVANSH: Will the Minister of COAL be pleased to state:

(a) whether any physical verification of land belonging to Coal India Ltd. has been carried out through a survey;

(b) if so, by when and by whom; and

(c) if not, the programme for its physical verification and by when it would be completed?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) The information is being collected and will be laid on the Table of the House.

Coal production

1938. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of COAL be pleased to state:

(a) whether Government is of the view that environment and forest clearances and land acquisitions are two major concern which hamper the coal production in the country;

(b) if so, the steps taken by Government to tackle these issues; and

(c) the details of outcome thereof, so far?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Environmental Clearance (EC), Forest Clearance (FC) and Land acquisition for Coal Mining projects is a continuous process and involves prescribed procedures. Sometimes they get delayed due to various reasons.

(b) These issues are addressed, discussed and deliberated at length at appropriate level, that are, District and State level as well as at the level of Central Government, particularly at the level of Ministry of Environment Forests and Climate Change (MoEF & CC) to expedite the process of requisite clearances. Ministry of Coal (MoC) along with Subsidiary Companies and CIL has taken these issues on top most

† Original notice of the question was received in Hindi.